

13.05 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

THREATENED STRIKE BY CHS DOCTORS IN DELHI

Shri Nath Pal (Rajapur): I call the attention of the Minister of Health to the following matter of urgent public importance and request that he may make a statement thereon:

The threatened strike by 800 CHS doctors in Delhi.

The Minister of Health (Dr. Sushila Nayar): Sir, I have also read something about it in the newspapers as the hon. Member has done. We have no further knowledge; we have no notice of any kind. I shall try and collect information and if there is some material to be communicated to the House, I shall make a statement tomorrow.

Shri S. M. Banerjee (Kanpur): Sir, I rise on a point of order.

Shri Nath Pal: That does not obviate my right to ask a supplementary which is well established.

Mr. Speaker: I cannot allow two opportunities. Now that she is asking for time, she can do it legitimately. She can ask for time. When it is taken up, at that moment I will allow questions to be asked also.

Sir S. M. Banerjee: Sir, may I submit that the strike pertains to doctors in Delhi. We have not asked about Bombay or any other place. Here everything is going on....

Mr. Speaker: Even otherwise if I admit a question of which notice has been received on that date, the Minister has every right that she should be given some time before she can answer it. She has asked for time.

श्री हुकम चन्द कछवाय (देवास): हम ने पहले मांग की है तो मंत्री महोदय कम से कम इतना तो बतलायें कि मंत्री महोदय के पास डाक्टरों के पास से कोई सूचना पहुंची है।

Shri S. M. Banerjee: Sir, I have a submission.

Mr. Speaker: Order, order. Papers to be laid on the Table.

13.07 hrs.

PAPERS LAID ON THE TABLE

REPORT OF THE MONOPOLIES INQUIRY COMMISSION

The Minister of Finance (Shri T. T. Krishnamachari): Sir, I beg to lay on the Table a copy of Report of the Monopolies Commission, 1965 (Volumes I and II). [Placed in Library. See No. LT-5322/65].

Shri M. R. Masani (Rajkot): Sir, it is an important Report and copies should be made available to the Members of this House.

Mr. Speaker: Would it be possible?

Shri T. T. Krishnamachari: I shall make enquiries. It all depends upon how much they have printed. May be, it takes some time; I will certainly get that printed.

Shri M. R. Masani: Copies should be made available to Members as soon as possible.

STATEMENT RE: CLOSURE OF COTTON TEXTILE MILLS

The Minister of Commerce (Shri Manubhai Shah): Sir, I beg to lay on the Table a statement on closure of cotton textile mills. [Placed in Library. See No. LT-5323/65].